National Company Law Tribunal Allahabad Bench

CP NO.140(ND)/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY: Modi Industries Ltd & others

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. Rahul Chaudhary Adv. lesp. No 1, 2 Rahul

2. Arvind Kumor Adv. Respendents 40-586 Arvind

3. Suject Kumor Adv. Counselfr Rehitioner.

Order dated 02.02.2017

CP No. 140(ND)/2013 Modi Industries Ltd & Others

As one of the members to the Bench is attending the office today, matter cannot be heard. Relist on 13.02.2017 so as to confirm the date for final hearing as per the convenience of the Learned Senior Counsel.

List on 13.02.2017

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)